

Name of the State	Total area of land declared surplus	Total area of surplus land physically acquired
Madhya Pradesh	16,007-73	1,447-00
Maharashtra	53,342-35	1,067-91
Orissa	124-60	47-08
Punjab	2,042-76	7-03
Rajasthan	27,572-48	660-66
Uttar Pradesh	57,915-90	6,154-72
West Bengal	5,007-00	46-14
Pondicherry	260-49	19-08
Delhi	343-15	1-99
Chandigarh	13-63	—
Cantonment areas	606-18	21-79
Total	2,18,166-79	13,637-06

Shifting of NDMC Workshop

247. SHRI SURENDRA PAL PATHAK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to shift the New Delhi Municipal Committee workshop at Mandir Marg, New Delhi;

(b) if so, the details thereof and the time by which the workshop is likely to be shifted; and

(c) the steps propose to be taken to develop the said site?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE

MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir.

(b) and (c) Question does not arise.

[Translation]

Use of IAF Planes/ Helicopters by VIPs

248. SHRI LALIT ORAON: Will the PRIME MINISTER be pleased to state:

(a) the details of VIPs who are allowed to use the aircraft/helicopters of the Ministry of Defence free of cost;

(b) the details of the persons who used the aircraft/helicopters of the Ministry of Defence though not entitled for their free use and year-wise details of

amount outstanding against each of them at present; and

(c) the efforts made by the Government so far to recover the outstanding amount?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) The details of the VIPs/officials who are allowed to use the aircraft/helicopters of the Ministry of Defence free of cost are as given below:-

- (i) The President of India
- (ii) The Vice President of India
- (iii) Prime Minister of India
- (iv) Minister of Defence
- (v) Minister of Home Affairs
- (vi) Minister of State in the Ministry of Defence
- (vii) Chief of the Army Staff
- (viii) Chief of the Naval Staff

- (ix) Chief of the Air Staff
- (x) Senior Services and Civilian officers who are connected with the Defence Organisation.
- (xi) Cabinet Secretary, when travel is in connection with Defence.
- (xii) Defence Secretary
- (xii) Foreign Head of States/ Govt., Vice Presidents & Service Chiefs.

(b) The details of amount outstanding against each individual are not available with Air Headquarters. However, year-wise details of the amount outstanding against each agency/department/Ministry/State Govt. and other offices for the last three years are given in the attached *Statement*.

(c) The concerned agencies are being frequently reminded for effecting early payments. Substantial collections have already been effected in the current financial year.

STATEMENT

Details of Outstanding Payments towards Airlift Charges from Central Ministries and the State Governments

(Figures in Rupees)

Sl. No.	Agency	Outstanding Bills of 1991-92	Outstanding Bills of 1992-93	Outstanding Bills of 1993-94	Total Outstanding
CENTRAL MINISTRIES/DEPARTMENTS					
1.	Min. of Agriculture	0	0	3825614	3825614
2.	Cabinet Secretariat	0	0	1686962	1686962
3.	Min. of Civil Aviation	1209626	1834686	0	3053312

Sl. No.	Agency	Outstanding Bills of 1991-92	Outstanding Bills of 1992-93	Outstanding Bills of 1993-94	Total Outstanding
4.	Min. of Coal	460593	0	0	460593
5.	Min. of Commerce	0	0	1266853	1266853
6.	Min. of Communication	9843	0	2212951	2222794
7.	Post & Telegraphs	0	0	32461	32461
8.	Min. of Defence (DPR)	0	0	205832	205832
9.	Dept. of Energy	0	42186	0	42186
10.	Min. of Finance	0	0	3072199	3072199
11.	Food Processing Ind.	0	0	1101219	1101219
12.	Health & Family Welfare	0	0	1216805	1216805
13.	Min. of Home Affairs	358372	2613646	11255434	14227452
14.	Min. of Human Res. Dev.	143458	0	3573024	3716482
15.	Info. & Broadcasting	240450	49852	0	290302
16.	Min. of Industries	0	938090	0	938090
17.	Lok Sabha Sectt.	0	0	784319	784319
18.	Min. of External Affairs	5567821	26575915	25016927	57160663
19.	Prime Ministers' (unofficial)	81462742	17395498	124343305	223201545
20.	Prime Ministers' (official)	612548	58365	0	670913
21.	Min. of Power	0	0	862423	862423
22.	Min. of Railways	0	514855	213648	728503
23.	Min. of Rural Dev.	0	104035	0	104035
24.	Min. of Science & Tech.	622	0	72538	73160
STATE GOVERNORS					
25.	Governor Assam	183494	99311	0	282805
26.	Governor Manipur	0	0	448860	448860
27.	Governor Meghalya	0	0	682290	682290

Sl. No.	Agency	Outstanding Bills of 1991-92	Outstanding Bills of 1992-93	Outstanding Bills of 1993-94	Total Outstanding
STATE GOVTS./UTs					
28.	Andhra Pradesh	0	75593	71361	146954
29.	Arunachal Pradesh	0	0	4027548	4027548
30.	Arunachal PR (DST)	0	0	55519221	55519221
31.	Assam	1612027	0	1678354	3290381
32.	Bihar	0	0	12854637	12854637
33.	Delhi	0	0	1113587	1113587
34.	Haryana	0	0	160051	160051
35.	Himachal Pradesh	1172623	537151	1264995	2974769
36.	Jammu & Kashmir	0	0	5180097	5180097
37.	Karnataka	0	0	1411236	1411236
38.	Kerala	0	10687869	1171906	11859775
39.	Maharashtra	421255	169961	108649	699865
40.	Manipur	50000	0	732406	782406
41.	Meghalaya	9250	0	296548	305798
42.	Mizoram	0	0	790951	790951
43.	Nagaland	979089	2624464	1245506	4849059
44.	Orissa	93126	576677	0	669803
45.	Punjab	0	0	292862	292862
46.	Sikkim	392614	0	379997	772611
47.	Tamil Nadu	0	0	647244	647244
48.	Tripura	0	0	93011	93011
49.	Uttar Pradesh	171657	0	542560	714217
50.	West Bengal	1883765	0	15872259	17756024
51.	Andaman & Nicobar	0	0	7934134	7934134
52.	Chandigarh	31271	0	0	31271
TOTAL		97066246	64907154	295262784	457236184